

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-73-2020
IN
LD-VC-CW-54-2020

Goa Tourism Development Corporation Petitioner
Versus
Roshan Methias & Others Respondents

Mr. Shivan Desai, Advocate for the Applicant.

Mr. C.A. Ferreira with Mr. Dhaval Zaveri, Advocates for the original Petitioners.

Mr. Devidas Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for Respondent Nos. 1, 2, 6, 8 and 9.

Mr. Raviraj Chodankar, Standing Counsel for Respondent No. 5.

Mr. Pankaj Vernekar, Advocate for Respondent No. 7.

Mr. A.D. Bhohe, Advocate for Respondent No. 12.

Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.

Date:- 4th August, 2020

P.C.:

Mr. Ferreira states that a copy of the amended Petition will be served upon all the respondents today itself, during the course of the day.

2. The learned Advocate General states that the concerned respondents will file response to the amended Petition within two weeks by serving an advance copy of the same to the learned Counsel for the parties.

3. According to us, rather than taking up the miscellaneous application of the GTDC for variation of our earlier order, the Petition itself can be taken up for final disposal, as the time required for hearing the miscellaneous civil application and the final hearing of the Petition will be almost proportionate.

4. The learned Advocate General and Mr. Desai has pointed out the urgency of the matter and the situation at site on account of the interim order already in operation. Therefore, this matter is placed for final disposal on 27.08.2020.

5. Until the next date, in case, the GTDC wishes to undertake any measures at site, purely in terms of stabilizing the slopes, they are at liberty to do so, notwithstanding our earlier restraint order. However, we make it clear that this

activity should be restricted only to stabilizing of the slopes so that there is no untoward incident at the site.

6. Stand over to 27.08.2020 on tentative basis. We grant liberty to the parties to apply for a fixed date.

M.S. JAWALKAR, J.

M.S. SONAK, J.

EV